## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated Shillong, the \_\_ August, 2017.

No. HCM.II/44/2016-Estt/ As resolved by the Buildings Committee, High
Court of Meghalaya held on 3rd August, 2017, a Sub-Committee consisting of Shri
A.Sarkar, Jt. Registrar-cum-Secy, to Hon'ble Chief Justice and Smti. P.W. Sangma,
Security Officer, High Court of Meghalaya is constituted to examine the construction
of permanent residence of Hon'ble the Chief Justice, High Court of Meghalaya at
Rockside Bungalow, Shillong and to file its report within one month.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/44/2016/ 2825A

Shillong, the O9 Aug, 2017

## Copy to :-

- The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his lordship's kind information.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong for information of his Lordship.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong for information of his Lordship.
- 4. The PA to Registrar General, High court of Meghalaya, Shiilong.
- Shri A. Sarkar, Joint Registrar –cum–Secretary to Hon'ble the Chief Justice for information and necessary action.
- Smti. P.W. Sangma, Security Officer, for information and necessary action.
- 7. The Registrar, High Court of Meghalaya, Shillong.
- 8. Shri Debu Lyngdoh, Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 9. The Deputy Registrar (Admn.), High Court of Meghalaya, Shillong.
- 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.

11. Office file.

REGISTRAR GENERAL